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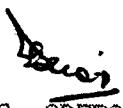
Present : Sh. M.M. Sudan, counsel for the applicant.

Ms. Mukta Gupta, proxy counsel for

Mrs. Avnish Ahlawat, counsel for the respondents with Sh. S.K.T. Sherman, Asstt. in the office of Secretary, Deptt. of Education, Delhi Administration.

The learned proxy counsel for the respondents stated that all the reliefs prayed for by the applicant, in the present O.A. have since been granted and that he has also been promoted as Principal under the respondents, and, therefore, he shall now be retiring at the age of 60 years.

In view of the above statement made by the learned proxy counsel for the respondents therein, the application having been satisfied is disposed of as such.


(T.S. OBEROI)

MEMBER (J)

11.05.92

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